

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No:257/2020

IN THE MATTER OF

The Tribunal on its own motion-SUO MOTU Based on  
The news Item in the New Indian Newspaper, Dated  
27-11-2020, "ACooum in the making in Karur?"  
"Callousness of officials"

..... Applicant

-Vs-

- 1 The Chief Secretary to Govt of Tamil Nadu  
Govt Secretariat, Fort St George,  
Chennai,  
Tamil Nadu- 600009
- 2 The Principal Secretary to Government,  
Public Works Department,  
Govt Secretariat,  
Fort St George Chennai,  
Tamil Nadu - 600009.
- 3 Principal Secretary to Government Health  
and Family Welfare Department Secretariat,  
Fort St. George,  
Chennai - 600 009.
4. The Secretary to Govt. of Tamil Nadu,  
Department of Environment & Forests,  
Govt Secretariat,  
Fort St. George Chennai,  
Tamil Nadu - 600009
5. Additional Chief Secretary to Govt. of Tamil Nadu,  
Municipal Administration and Water Supply Department,  
Govt Secretariat, Fort St. George Chennai,  
Tamil Nadu - 600009
6. The Chairman,  
Tamil Nadu Pollution Control Board,  
No 76, Anna Salai,  
Guindy, Chennai,  
Tamil Nadu - 600032
7. The District Collector,  
Karur District,  
SH-874, First Floor Collector Office,  
Karur, Tamil Nadu - 639 007.
8. The Municipal Commissioner,  
Karur Municipality Azad Road,  
Bungalow Street,  
Karur, Tamil Nadu - 639 001.
9. The Chief Engineer,  
P.W.D., W.R.O.,  
Pollachi Region,  
Town Hall, Coimbatore - 641 001. .... Respondents

Independent statement and Compliance Report by 8<sup>th</sup> respondent to the  
Honourable National Green Tribunal (SZ) at Chennai.

  
Commissioner  
Karur Municipality

On receipt of the orders of the Honourable National Green Tribunal (SZ) at Chennai dated 28.06.2021 in Karur Municipality, the following actions were taken.

- 1) In pursuance to the above directions of Hon'ble Green Tribunal, Southern Bench, Chennai, the Joint Committee had its meeting on 12<sup>th</sup> July, 2021 through VC and carry out the field visit on 23<sup>rd</sup> July, 2021.
- 2) The joint Committee inspected the STP site and the STP was in running condition. Two samples were collected from STP and sent for analysis. One sample at Inlet and One Sample outlet have been collected.

### **2.01 Analytical Test Results of samples collected from STP**

S.No.	Parameters	Inlet to STP	STP Outlet	Standards	Compliance status
1.	pH	7.33	7.56	6.5 – 9.0	CW
2.	Total Suspended Solids	52	16	100	CW
3.	BOD 3 days at 27°C	236	95	30	Not CW
4.	Chemical Oxygen Demand	544	232	NN	NA
5.	Ammonical Nitrogen	30.8	19.6	NN	NA
6.	Total Nitrogen	0.5	0.29	NN	NA
7.	Residual Sodium Carbonate (RSC)	-Ve	-Ve	NN	NA
8.	Sodium Absorption Ratio (SAR)	7.67	6.92	NN	NA
9.	Faecal Coliform MPN/100 ml	Not carried out since facility is not available		< 1000	NA
10.	Aeration tank – Dissolved Oxygen – 1.3 & MLSS -				

All values are in mg/l except pH, RSC, SAR & Faecal Coliform. NN – Not notified. CW – Complied with.

From the above table, it is found that pH and TSS are complying with the Standards. Whereas the BOD is not complied with the Standards but observed a reduction of 60% this time. Municipality is taking steps to improve the BOD removal, the level of DO, MLSS and FM ratio shall be maintained as per the design of STP, so as to meeting the standards as well as to achieve the BOD level of 20mg/l as per the design.

### **3) Compliance status of Sewage management:**

- i) DPR for rejuvenation of the STP at an estimate of 7.5 crores is under process by PWD, WRO, Project formulation division, Trichy.
- ii) In order to prevent the untreated sewage being discharged into River Amaravathy from the leftover areas of Karur, Imam Karur and Thanthoni & Sanapiratty, where UGSS scheme is feasible, work for UGD line, collection well with mechanical pumping to existing STP at four places is under process. For which Karur Municipality has received the letter for joint inspection, FMP is ready and joint inspection has to be carried out. Where UGSS scheme is not feasible, Decentralized Wastewater Treatment System at five places are proposed and the work is in progress.

  
**Commissioner**  
**Karur Municipality**

4) Compliance report of Solid waste management:

S.No.	Gaps observed by the joint committee	Compliance status
1.	Mixing of bulk agent with shredded wet waste at Micro Compost Centre.	Shredded wet wastes are mixed as a bulk agent in the MCC
2.	Rotary screen to screen the Compost and partially composted materials at Micro Compost Centre.	Rotary screen are provided in the MCC
3.	Using partially composted materials as bulk agent at Micro Compost Centre.	It is Instructed to use partially compost materials as bulking agent in the MCC.
4.	Hard surface pad to dry the compost	To provid hard surface pad in the MCC. Tender process are in progress.
5.	Provision for storing compost	Places are identified and earmarked for storing the compost
6.	Maintenance of stock register for Compost	Stock registers are maintained in the MCC.

5) Compliance status of Bio-Methanation Plant:

S.No.	Gaps observed by the joint committee	Compliance status
1.	Leak in rubber gas bladder	Leakage in the bladder has been arrested
2.	Gas Holder	It is proposed to install a gas holder made of Poly Urethane.

6) Compliance status of Legacy Waste:

S.No.	Gaps observed by the joint committee	Compliance status
1.	Bio-mining of Legacy waste at Eastern yard	A quantity of 1,41,731 cubic meters of Legacy waste has been processed fully.
2.	Co-processing of RDF	Forwarded the RDF for co-processing and thus completed the Bio-mining of Legacy waste at Eastern Yard
3.	Bio-mining of Legacy waste at Western yard	Out of 65,000 Cubic meters legacy waste, one third quantity is bio-mined and the bio-mining process is going on.

Solemnly affirmed on this the  
16<sup>th</sup> day of August 2021 and  
The deponent herein has  
Affixed his signature in my presence

  
**Commissioner**  
**Karur Municipality**  
before me

  
Advocate, Karur  
**P. NAGULSAMY, B.A..LL.B.,**  
ADVOCATE, MS: 932/2001  
No: 267. Jawahar Bazaar,  
KARUR - 1, Mob: 98432 34055